

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar Judicial, Srinagar)**

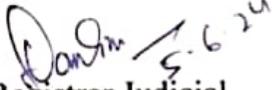
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**NOTIFICATION**

Hon`ble Mr. Justice Rajesh Bindal, Judge, Supreme Court of India, has expressed his desire of holding an interaction with the Advocate General, Seniors Advocates, Additional Advocate Generals, Deputy Advocate Generals and Government Advocates in the High Court Complex at Srinagar.

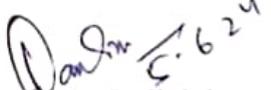
In this connection, it is requested that all the above mentioned advocates shall ensure their availability in the Conference Hall tomorrow on 06-06-2024, at 01:30 p.m. sharp. Besides, any Bar member who intends to attend the gathering is highly welcomed and shall grace the occasion positively.

Dated:- 05-06-2024.

  
Registrar Judicial

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1. Incharge NIC for uploading the notice on the official website of the High Court.
2. Notice boards.
3. Office file.

  
Registrar Judicial